

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KSS PETRON PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                           | KSS Petron Private Limited                                                                                                                                                                                                                          |
| 2.      | Date of incorporation of Corporate Debtor                                          | 19.07.2007                                                                                                                                                                                                                                          |
| 3.      | Authority under which Corporate Debtor is incorporated/registered                  | Registrar of Companies, Mumbai                                                                                                                                                                                                                      |
| 4.      | Corporate Identity No. of Corporate Debtor                                         | U45400MH2007PTC234297                                                                                                                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | <u>Registered Office:</u> Swastik Chambers, 6th Floor, Sion Trombay Road, Chembur Mumbai-400071, Maharashtra<br><br><u>Principal Office/Corporate Office:</u> 127, Vipul Business Park, First Floor, Sector-48, Sohna Road, Gurgaon-122018, Haryana |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 07.02.2019                                                                                                                                                                                                                                          |
| 7.      | Liquidation commencement date of Corporate Debtor                                  | 27.12.2019 (Vide Hon'ble Adjudicating Authority's Order dated 27.12.2019)                                                                                                                                                                           |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | <u>Name:</u> CS Vineet K Chaudhary<br><u>Registration Number:</u> IBBI/IPA-002/IP-N00103/2017-2018/10246                                                                                                                                            |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <u>Address:</u> D-38, LGF (L/S), South Extension Part-II, New Delhi-110049<br><u>Email Id:</u> ip.vineetchaudhary@gmail.com                                                                                                                         |



|     |                                                                      |                                                                                                                                                                                                                                        |
|-----|----------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10. | Address and e-mail to be used for correspondence with the liquidator | <u>Address:</u> VKC Restructuring Professionals LLP<br>D-38, LGF (L/S), South Extension Part-II, New Delhi-110049<br><u>Contact Number:</u> 011-49121644/45<br><u>Email id (process specific):</u><br>liquidatorksspetron@vkcindia.com |
| 11. | Last date for submission of claims                                   | 26.01.2020                                                                                                                                                                                                                             |

Notice is hereby given that the Hon'ble Adjudicating Authority (the National Company Law Tribunal, Mumbai Bench at Mumbai) has ordered the commencement of liquidation of KSS Petron Private Limited on 27.12.2019.

The stakeholders of KSS Petron Private Limited are hereby called upon to submit their claims with proof on or before 26.01.2020, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means in their respective forms as prescribed in Schedule II of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 (Available at <https://www.ibbi.gov.in/home/downloads>) and also at <http://www.ksspetron.in/>.

Submission of false or misleading proofs of claim shall attract penalties.

  
CS Vineet K Chaudhary  
(Liquidator)

In the matter of KSS Petron Private Limited  
Registration No.: IBBI/IPA-002/IP-N00103/2017-2018/10246  
liquidatorksspetron@vkcindia.com (process specific)  
ip.vineetchaudhary@gmail.com (registered with IBBI)  
Telephone Number: 011-49121644-45  
Address of the Liquidator registered with IBBI:  
D-38, LGF (L/S), South Extension Part-II,  
New Delhi-110049

Date: 31.12.2019

Place: New Delhi